

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-523(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Company

.... Applicant/petitioner

Vs.

Amrapali Princely Estate Pvt. Ltd.

.... Respondent

Order under Section 9

Order delivered on 15.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, Advs.

For the Respondent: Ms. Rati Tandon, Mr. Sanjay Bhatt & Mr. Kunal
Sharma, Advocates

ORDER

For order, see (IB)-522(PB)/2017

15.01.2018
VINEET